

**SHRI GUMAN MAL LODHA (Pali):** Something must be done. It is a very serious matter. It tantamounts to the breach of privilege of the Members of Parliament. It is a violation of the privileges of the Members of the House. The House cannot be under surveillance of the I.B. We are not to be put under the surveillance of the I.B.

**MR. DEPUTY-SPEAKER:** It is true that the rights of the Members are infringed. It is really a very important matter. Since, the entire House comes under the jurisdiction of the Honourable Speaker, it would be better if this matter is brought to the notice of the Honourable Speaker and discuss with him so that the Honourable Speaker can take effective steps towards this.

**SHRI GUMAN MAL LODHA:** It is a violation by the Home Minister. If the I.B. Officers come here for surveillance, it is a violation by the Home Minister. Because, it is the Home Minister's Department.

Sir, they have come without permission, so they must be dismissed.

**MR. DEPUTY SPEAKER:** Mr. Mukhopadhyay, the hon. Minister is replying to it.

**SHRI RANGARAJAN KUMARAMAN-GALAM:** If I may point out with your kind permission, Sir, you have rightfully pointed out that the premises of Parliament is within the control of the Speaker. I can assure the hon. Member that the Government does not allow any officer to enter the premises because it is under the control of hon. Speaker. It is only with the Speaker's permission that anybody can come at all and therefore the matter may be brought to the notice of the Speaker. We could discuss it, if there is any such thing.

**SHRI DATTATRAYA BANDARV (Secunderabad):** In Andhra Pradesh, in Khammam District at Manuguru, there is a heavy water plant factory. There are two Ministers from that area. For the last 13 days the workers have been on strike. There is a possibility of gas leakage there and if the gas

leaks, another Bhopal Gas Disaster is going to take place. It is going to have very serious repercussions on the surrounding villages of the district.

The hon. Minister of Science and Technology happens to be here and this comes under the portfolio of the Prime Minister also, I request the Prime Minister or the concerned Minister to immediately intervene and look into the matter so that another tragedy like the Bhopal Gas Disaster is averted.

**MR. DEPUTY SPEAKER:** My request to the hon. Members is when you bring vital matters to the notice of Minister, it is not necessary to expand. One should not encroach upon the rights of others. If everybody limits himself to one or two minutes many members can participate. Those who get a chance in the beginning they consume the time of others also. This is must unfair. *(Interruptions)* Mr. Dattatraya, you have have been repeating it thrice. Do not repeat it.

**SHRI RANGARAJAN KUMARAMAN-GALAM:** I assure the hon. Member that afterwards two of us could sit together and I am sure that will solve the problem.

*[Translation]*

**MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI (Garhwal):** Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government towards the lacunae in the "One Rank One Pension" scheme announced by the Government. Though the scheme has not been implemented so far yet there is a feeling of discontentment brawing among the Ex-Servicemen against this scheme.

*[English]*

**MR. DEPUTY SPEAKER:** It is the duty of the Member during Zero Hour to bring important matter to the notice of the Government and we cannot except the reply immediately from the Government. We should